# **CORRECTED AS ON 02-08-2018**







# LEGISLATIVE ASSEMBLY OF THE STATE OF GOA SIXTH SESSION, 2018

# LIST OF STARRED QUESTIONS FOR ANSWER ON $2^{ND}$ AUGUST, 2018

TOTAL NO. OF QUESTIONS: 46

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FISHERIES	004B,012B,018A,018B		
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	012C,013A,014A,016C		
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	017B,017C		

<sup>\*</sup> Name of Shri Wilfred D'sa is bracketed to Starred .L.A.Q. No. 5A, Shri Ravi Naik is bracketed to 6B and Shri Rajesh Patnekar is bracketed to Starred LAQ.8A.

SL.	MEMBER	QUESTION	DEPARTMENT
NO.		NOS	
		001A	TOURISM
1. SHRI FILIPE NERY RODRIGUES	001B	ADMINISTRATIVE REFORMS	
		002A	SPORTS AND YOUTH AFFAIRS
2.	SHRI PRAVIN ZANTYE		
	SHRI CHANDRAKANT	003A	TOURISM
3. KA	KAVALEKAR	003B	GENERAL ADMINISTRATION
		003C	WATER RESOURCES
4.	SHRI DIGAMBAR KAMAT	004A	TOURISM
		004B	FISHERIES
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5. SHRI ALEIXO REGINALDO	005A*	TOURISM	
	LOURENCO	005B	ADMINISTRATIVE REFORMS
		005C	TOURISM
		006A	TOURISM
<b>6.</b>	SHRI ANTONIO FERNANDES	006B*	SPORTS AND YOUTH AFFAIRS
		006C	SPORTS AND YOUTH AFFAIRS
7.	SHRI DEEPAK PAUSKAR	007A	WATER RESOURCES
8. SHRI NILESH CA		008A*	CIVIL AVIATION
	CHDI NII ECH CADDAI	008B	PERSONNEL
	SHRI NILESH CABRAL	008C	SPORTS AND YOUTH AFFAIRS
9.	SHRI WILFRED D'SA	009A	WATER RESOURCES
<b>7.</b>	<b>5.</b>	009B	CIVIL AVIATION
10.	SHRI DAYANAND SOPTE	010A	SPORTS AND YOUTH AFFAIRS
		010B	TOURISM
11.	SHRI RAJESH PATNEKAR	011A	WATER RESOURCES
		011B	WATER RESOURCES
12. SHRI MILIND NAIK	SHDI MILIND NATE	012A	SPORTS AND YOUTH AFFAIRS
	SHRI WILIND NAIR	012B	FISHERIES
		012C	TOURISM
13	SHRI ISIDORE FERNANDES	013A	TOURISM
13		013B	WATER RESOURCES
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14 SHRI RAVI NAIK	CHIDA DA AMANA	014A	TOURISM
	014B	WATER RESOURCES	
15 SHRI LUIZ	SHRI LUIZINHO FALEIRO	015A	SPORTS AND YOUTH AFFAIRS
	SHRI EUZHVIO FALEIRO	015B	WATER RESOURCES
16 SHRI FRANCISCO SILVE		016A	SPORTS AND YOUTH AFFAIRS
	SHRI FRANCISCO SILVEIRA	016B	SPORTS AND YOUTH AFFAIRS
		016C	TOURISM
17		017A	WATER RESOURCES
	SHRI PRASAD GAONKAR	017B	WATER RESOURCES
		017C	WATER RESOURCES
18 SHRI JOSE LUIS CARLOS ALMEIDA	SHRI JOSE LUIS CARLOS	018A	FISHERIES
		018B	FISHERIES



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# LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

SIXTH SESSION, 2018

LIST OF STARRED QUESTIONS FOR ANSWER ON  $2^{ND}$  AUGUST, 2018

#### SHRI FILIPE NERY RODRIGUES

# **TOURISM MASTER PLAN FOR GOA**

001A. \*WILL the Minister for Tourism be pleased to state?

- (a) the progress of preparing the Tourism Master Plan for State of Goa:
- (b) whether the Government will take cognizance of new draft CRZ notification issued by Government of India while finalizing the Tourism Master Plan;
- (c) if so, the likely changes to take place with details thereof;
- (d) whether new draft CRZ notification will be beneficial to the Tourism Industry in Goa; and
- (e) if so, the details of advantages and disadvantages on Tourism Sector in the State of Goa?

#### SHRI FILIPE NERY RODRIGUES

# REFORMS FOR IMPROVEMENT OF WORKING SYSTEM

- 001B. \*WILL the Minister for Administrative Reforms Department be pleased to state?
  - (a) the latest administrative reforms adopted to improve efficiency and productivity in the functioning of various Departments;
  - (b) the details thereof; and
  - (c) the date of Implementation of such reforms and its impact?

#### SHRI PRAVIN ZANTYE

### STATUS OF GROUNDS IN MAYEM CONSTITUENCY

002A \*WILL the Minister for Sports & Youth Affairs be pleased to state:

- (a) whether development of grounds at the following places are tendered, development of Government Village playground of Narve, Mayem, additional works at Government Village School playground Harturlim Mayem, upgradation of playground at Chamberem Village, Village Panchayat Chodan Madel, maintenance of work of Government Village School playground at Kelbaiwada Mayem;
- (b) if so, furnish details of above project like facilities and amenities that are incorporated in the project and when the same will be completed;
- (c) the new projects for which administrative approval have been obtained like indoor Sports Hall at Chamberem ground in Chodan Madel Village Panchayat with details thereof;
- (d) the steps Government has taken towards the maintenance and upgradation of playground of Hartulim, Kelbaiwada in Village Panchayat Mayem Vaiguinim and Chamberem in Chodan Madel Village Panchayat; and
- (e) whether Government intends to recruit maintenance staff to look after the above mentioned grounds, furnish details?

#### SHRI CHANDRAKANT KAVALEKAR

#### **EXPENDITURE INCURRED ON FOREIGN TOURS**

003A.\*WILL the Minister for Tourism be pleased to state:

- (a) the details of expenditure incurred from 01/04/2012 till date by the Tourism and GTDC on foreign tours and travels for the purpose of personal, official, business promotion, advertisement, seminar, exhibitions and medical ground as follows:
  - i) furnish list of dignities, officials, Government Executives, Staff and or their family members who had travelled to other Nations as well as other parts of the Country for above reasons furnish details of expenditure

- incurred during each tours/travel by these officials and or other as mentioned above, give details year-wise;
- ii) whether the permission/NOC/approval was obtained by the concerned officials/Ministerial staff/Minister from the agencies/authorities from the State Government \Central Government with prior intimations; if so, furnish copy of the NOCs/permissions/approvals from the concerned authorities;
- iii) whether the foreign tours sponsored and or organized by the Tourism Department or GTDC or any other agency appointed by the Government; if so, give details such as name and designation of the persons travelling, purpose of the foreign tour, total expenditure incurred including the name, address, ownership of the agency/company appointed by the Government or Corporation owned by the Government including GTDC;
- iv) whether the Government or agency appointed by the Government or Corporation pay the bills of refreshment, accommodation, etc. of the private persons other than Government Staff or officials including Ministers; if so, details thereof; and
- v) whether the prior sanction, approval, NOCs was taken from the State Government as well as Central Government as per the directives, laws, circular and notifications in force?

#### SHRI CHANDRAKANT KAVALEKAR

# **VEHICLES FOR GOVERNMENT OFFICIALS**

003B. \*WILL the Minister for General Administration be pleased to state:

- (a) furnish details in regards to use and eligibility of vehicles by the officials, staff, executives of the Government who are eligible to use a Government vehicle, owned or hired;
- (b) furnish the list of officials of Class 1, Class 2, Directors, Managing Directors, General Managers, Chairman others from the Departments, Corporations, Authorities, Agencies and Boards whether they are eligible for driver facility and transport/travelling allowance/perks; if so, the details in each case;

- (c) furnish the list of officials who are holding custody of more than one vehicle and or driver within the same office or those holding charge of more than one offices/responsibilities/ portfolios;
- (d) the list of officials from Departments, Corporations, Agencies, Boards, Authorities who are using vehicle and or driver facility inspite of non-eligibility; and
- (e) whether the transport/travelling allowances/perks are paid to these officials, if so, furnish details?

#### SHRI CHANDRAKANT KAVALEKAR

# REHABILITATION OF PEOPLE IN CASE OF SALAULIM DAM

003C. \*WILL the Minister for Water Resources be pleased to state?

- (a) the detailed information about the Dams existing in Goa in terms of current status, budgetary expenditure, actual expenditure under different heads, tax audit statement including Tillari Corporation since 01/04/2012;
- (b) the detailed information about rehabilitation of displaced people/occupants/owners/landlords/tenant in case of each Dam as well as Tillari Dam Project;
- (c) whether the rehabilitees are mostly remained satisfied and accepted the compensation or alternate arrangements primarily in case of Salaulim Dam;
- (d) whether rehabilitation Committee has been set up in case of people affected due to Salaulim dam constructions;
- (e) if so, the satisfactory formula, acceptable to all, is concluded submitted and accepted by the Government with details thereof;
- (f) whether the Government is seriously interested to resolve issues of the people affected due to construction of dam across Goa including Salaulim Dam wherein people are suffering for more than 30 years;
- (g) if so, the details thereof;
- (h) whether the Government is ready to negotiate and support these people and withdraw all the civil cases pending in the Court of Dy. Collector, Mamlatdar or any other cases of alleged encroachments; and
- (i) if so, the details thereof?

#### SHRI DIGAMBAR KAMAT

# ST. MONICA JETTY TERMINAL BUILDING

004A. \*WILL the Minister for Tourism be pleased to state?

- (a) furnish the file notings and other Government decision with regards to Tender No. W-146/PC/GTDC/2015-16/946 dated 08/01/2016 for Development, operation and maintenance of St. Monica Jetty Terminal Building and maintenance of Multi level car parking, Open bus parking and open jetty areas facilities in Panaji Goa
- (b) the present status of the tender along with comparative bids of bidder;
- (c) the total jetty spots available at New St. Monica Jetty;
- (d) the number of Jetty spots available auctioned;
- (e) with respect to the auctioned Jetty spots at St. Monica Jetty, the details of tender, the winning bidders, the details on comparative bids, the term of lease and copy of document of lease or MOU signed with each successful bidder E copy if available;
- (f) whether there was an auction conducted for permitting vessels to ply at St. Monica Jetty other than the jetty spots which were auctioned;
- (g) if so, the details thereof;
- (h) the details of vessels along with seating capacity and owners of vessels registered under Goa Boat Owners Association in tabular format:
- (i) the details of vessels belonging to GTDC with seating capacity;
- (j) the monthly revenue earned by each vessel plying at the St. Monica jetty from 2012 in tabular format;
- (k) whether a Jetty Management Policy has been undertaken by GTDC to manage the business at St. Monica Jetty;
- (m) if so, the details of the Policy, furnish copy if available; and
- (n) if not, the detail as to how the same is managed?

#### SHRI DIGAMBAR KAMAT

# FISH PRODUCTION IN THE STATE

004B. \*WILL the Minister for Fisheries be pleased to state?

- (a) the total fish production in the State during last five years;
- (b) the details species-wise;
- (c) whether there has been a drop in production during this period;

- (d) the total quantity of local fish production exported outside Goa in last five years with species-wise details;
- (e) the total subsidy given to the fishing industry during the last five years with year-wise details;
- (f) the total quantity of fish imported in to Goa from other States for local consumption in last five years with year-wise details;
- (g) whether the Government is aware that the Fish in Goa is growing costlier day by days and;
- (h) if so, the steps taken in this regard?

#### SHRI DIGAMBAR KAMAT

# TENDER NOTICE INVITING "REQUEST FOR PROPOSALS"

004C. \*WILL the Minister for Tourism be pleased to state?

- (a) whether Department of Tourism/Goa Tourism Development Corporation has issued any tender notice inviting request for proposals from project Management Consultants for providing Management and Implementation Services for I Beach Cleaning Work in Goa:
- (b) whether Department of Tourism/Goa Tourism Development Corporation desire to continue with the Beach Cleaning Work in Goa; and
- (c) if so, whether Department of Tourism /Goa Tourism Development Corporation has requisite manpower with expertise in beach cleaning work?

# SHRI ALEIXO REGINALDO LOURENCO SHRI WILFRED D'SA

# **HOTEL PROJECT KESARVAL SPRING**

005A.\*WILL the Minister for Tourism be pleased to state:

- (a) the plan prepared by the Tourism Department and GTDC to develop Kesarval Spring along with the area of GTDC/Tourism not included in project;
- (b) whether the new proposed hotel is part of developmental scheme of Kesarval Spring;
- (c) if so, details thereof;
- (d) if not, reasons thereof;

- (e) state the Star category of proposed hotel and the total area acquired for lease for the said project and furnish the name of the owner of said property;
- (f) furnish details such as name of the owner of the said project/hotel and cost of the project;
- (g) whether the locals of the Village Panchayats of Quelossim, Cortalim and Sancoale have been taken into confidence;
- (h) if so, the details thereof; if not, reasons therefor;
- (i) whether any study has been carried out to evaluate the present water needs of the Quelossim and surrounding Villages are which bearing the brunt of the ground water being sucked beyond limits;
- (j) the criteria followed to safeguard local interest and especially to protect and preserve Kesarval Spring, furnish details; and
- (k) whether there is any opposition for the said project from the locals; if so, the steps taken by the Government in the matter?

#### SHRI ALEIXO REGINALDO LOURENCO

#### REJECTION OF PROPOSAL FOR POSTS

005B. \*WILL the Minister for Administrative Reforms be pleased to state:

- (a) the number of posts created in various Departments from 1<sup>st</sup> March, 2014 till date, furnish details Department-wise;
- (b) the number of posts and name of Departments who have sent proposals to ARD for creation of posts, give details such as date of sanctioned and name of Department;
- (c) the number of Departments whose proposal was approved by ARD for creation of posts, give details such as date of sanctioned and name of Department; and
- (d) the number of proposals for creation of posts that have not been approved by ARD, furnish the reasons for not approving?

#### SHRI ALEIXO REGINALDO LOURENCO

# LDC RECRUITED IN TOURISM DEPARTMENT

005C. \*WILL the Minister for Tourism be pleased to state:

(a) furnish the names and addresses of the Lower Division Clerks recruited in Tourism Department since 2011, furnish details of date of joining of each staff;

- (b) whether the said clerks are joined as per the Court order and reasons for the same and;
- (c) furnish copies of Court Order, appointment orders, joining report of said clerks and notings of approving joining on duty of each clerk?

#### SHRI ANTONIO FERNANDES

#### **AMPHIBIAN BUS**

006A.\*WILL the Minister for Tourism be pleased to state:

- (a) the details of the Amphibian bus brought to Goa;
- (b) the details of operating costs along with revenue generated from same;
- (c) if not, the reason for the same and;
- (d) the total cost incurred on the amphibian bus?

# SHRI ANTONIO FERNANDES SHRI RAVI S. NAIK

#### **NATIONAL GAMES**

006B.\*WILL the Minister for Sports and Youth Affairs be pleased to state the details of the various new infrastructure needed and proposed for having the upcoming national games and the estimated amount required and the source; and the details of event wise i.e. infrastructure needed ,location, which present infrastructure that will be used after the games?

#### SHRI ANTONIO FERNANDES

#### SPORTS GROUNDS IN SANTA CRUZ CONSTITUENCY

006C. \*WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) the number of Sports grounds developed by the Government in the Santa Cruz Constituency with details village wise;
- (b) the number of grounds presently being utilized;
- (c) whether the grounds available are maintained by the government regularly;
- (d) if so, furnish the details of expenditure incurred in last 5 years ground wise;
- (e) in case any ground is not maintained the reason thereof; and

(f) whether Government has any plans to develop more grounds in the Santa Cruz Constituency in next 5 years with details project-wise?

#### SHRI DEEPAK PRABHU PAUSKAR

# DETAILS OF BANDHARAS IN SANVORDEM CONSTITUENCY

007A \*WILL the Minister for Water Resources be pleased to state:

- (a) the details of existing Bandharas on Tambdi Surla River (Ragada River), Dudhsagar River and other tributary rivers, flowing from Sanvordem Constituency;
- (b) the number of new Bandharas proposed in Sanvordem Constituency, furnish details; and
- (c) the minimum distance required between two Bandharas with the criteria thereof?

# SHRI NILESH CABRAL SHRI RAJESH PATNEKAR

#### STATUS OF MOPA AIRPORT

008A.\*WILL the Minister for Civil Aviation be pleased to state:

- (a) the present status of Mopa Airport with details such as land acquired, land under acquisition, compensation paid to each beneficiaries, amount of land acquired and actual land handed over to the developers;
- (b) furnish phase-wise details of date of completion and commissioning of Mopa Airport;
- (c) the estimated cost of the project with details such as date of completion, proposed funding facilities, capacity to handle passengers aircrafts:
- (d) whether the Government has any plans to approach an international carrier for making Mopa as its Passenger and Cargo hub; and
- (e) if so, the details thereof?

#### SHRI NILESH CABRAL

# EVALUATION/STRUCTURING OF STRENGTH OF EMPLOYEES

008B. \*WILL the Minister for Personnel be pleased to state:

(a) whether the ARD Department has started any procedure for evaluating the sanctioned strength of the employees or changing the existing recruitment rules for any posts in any Government Department/Corporation/Autonomous Bodies;

- (b) if so, the details of such steps taken in various Government Department/Corporation/Autonomous Bodies;
- (c) whether the Government plans to undertake such an exercise if the above process has not been started;
- (d) if so, the time frame by when it will be started/completed;
- (e) furnish Department-wise details of the date when the recruitment will be started thereafter;
- (f) whether the above process is pending; and
- (g) if so, whether the Government will give NOC for filing the existing vacancies in Government Department/Corporation/Autonomous Bodies?

#### SHRI NILESH CABRAL

# **CONSTRUCTION OF NEW GYMNASIUM**

008C. \*WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) whether the Government is aware that there is a ground belonging to SAG/Directorate of Sports in Curchorem Village;
- (b) if so, furnish the details of expenditure incurred on the said ground during the last 5 years on equipment and other infrastructure, other than salaries;
- (c) whether any proposal was moved for refurbishment/construction of new Gymnasium along with the up-gradation of the ground;
- (d) if so, the date when the proposal was moved;
- (e) the estimated cost of the works;
- (f) whether it was tendered, if so, the details of the date and probable date by which the said work will start;
- (g) whether the Government is serious about developing new infrastructure at the said ground including Gymnasium up-gradation; and
- (h) if so, the time frame by which the said work will start and will be completed?

#### SHRI WILFRED D'SA

# **CADASTRAL PLAN OF COMMUNIDADES**

009A. \*WILL the Minister for Water Resources be pleased to state:

- (a) whether the Cadastral Plan of the Communidade was taken into consideration while planning the development and preservation of water bodies;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether water bodies and lakes in all Villages has been desilted; if so, furnish details; and
- (d) whether the Government has constructed sluice gates all over Goa; if so, the details thereof;

#### SHRI WILFRED D'SA

# CONTINUATION OF DABOLIM AS INTERNATIONAL AIRPORT

009B. \*WILL the Minister for Civil Aviation be pleased to state:

- (a) whether Navy enclave with a Civilian airport will be maintained as International Airport in view of the Mopa plans;
- (b) if so, furnish details;
- (c) whether assurance/undertaking is taken from the Central Government that Dabolim will not be closed even if Mopa Airport becomes operational;
- (d) if so, furnish copy of the undertaking; and
- (e) if not, the action the Government will take thereof?

#### SHRI DAYANAND SOPTE

# SPORT CITY AT DHARGAL IN PERNEM TALUKA

010A. \*WILL the Minister for Sports and Youth Affairs be pleased to state?

- (a) the present status of Sports City at Dhargal in Pernem Taluka;
- (b) the total quantum of land in sq. mtrs acquired for Sports City;
- (c) the number of Sports Projects proposed;
- (d) whether there is any land given to any other Agencies other
- (e) than Sports City;
- (f) if so, the name of the project along with the total land transferred to such projects;
- (g) the resolution copy of the meeting specially held for transfer of land to
- (h) the project other than Sports City;
- (i) whether any compensation is paid to the land owner or the farmer;
- (j) if so, the rate per sq. mtr given or fixed by the Government or

### Department; and

(k) the total compensation paid to the farmer or the land owner from its acquisition till date?

#### SHRI DAYANAND SOPTE

### **HERITAGE MONUMENT/SITES**

010B. \*WILL the Minister for Tourism be pleased to state?

- (a) the number of Heritage monuments/sites from different parts of Goa proposed for adoption by the Department under the Scheme of Central Government by the name, Apni Dharohar, Apni Pehchan;
- (b) if so, the detail of places with name of the place and Constituency;
- (c) the details of such heritagious places by which Goa Government will get revenue; and
- (d) the name of the Agency to whom these heritagious places are given to with the terms and conditions?

#### SHRI RAJESH PATNEKAR

## WATER RESOURCES STAFF

0011A. \*WILL the Minister for Water Resources be pleased to state:

- (a) the total number of staff that have been retired for last 2 years from various positions with details of their names, addresses, date of retirement and date of joining;
- (b) whether any promotions were granted to any staff in the department with details of list of people who were promoted for last 2 years with details of their names, addresses, designation, place posted, date of retirement and date of joining;
- (c) whether any staff was granted extension in their service for last 2 years and whether the department extended the service of the staff even after their retirement with details of the extension already granted with their names, addresses, designation, actual date of retirement, etc; and
- (d) the total number of staff due for retirement in the department in next 2 years with details of their names, addresses, date of retirement, designation and posting etc?

#### SHRI RAJESH PATNEKAR

# **ENGINEERS IN WATER RESOURCES DEPARTMENT**

0011B.\*WILL the Minister for Water Resources be pleased to state:

- (a) whether there are Electrical Engineers in the Water Resources Department;
- (b) if so, the total number of Engineers with their names, addresses, qualification, date of joining etc; and
- (c) if not, the reason for not appointing the engineers?

#### SHRI MILIND NAIK

# STATUS OF GROUND NEAR KANNADA SCHOOL AT JETTY IN MORMUGAO CONSTITUENCY

012A.\*WILL the Minister for Sports & Youth Affairs be pleased to state:

- (a) the status of the development of ground near Kannada School at Jetty in Mormugao Constituency and time frame by which said project will be completed; and
- (b) the status of the development of Rose Circle Ground at Headland Sada in Mormugao Constituency and time frame by which the said project will be completed?

#### SHRI MILIND NAIK

#### FACILITIES FOR FISHERMEN AT BAINA BEACH

012B. \*WILL the Minister for Fisheries be pleased to state:

- (a) whether the Government has any plan/schemes to provide a suitable common open shed for the fishermen at Baina Beach in Mormugao Constituency for storing fishing nets and other fishing gears; and
- (b) whether there is any proposal for construction of break-water line at Baina sea shore, if so, the details thereof?

#### SHRI MILIND NAIK

# **BEAUTIFICATION OF BAINA BEACH**

012C. \*WILL the Minister for Tourism be pleased to state:

- (a) whether the beautification of Baina Beach in Mormugao Constituency is trailing behind the scheduled completion date by over 12 months;
  - (i) if so, the present progress of the said project;
  - (ii) whether the Government is planning to develop the entire stretch of Baina Beach; if so what is the update on status of the proposed work;
- (b) whether Department of Tourism permitted Drishtri (Contractor) to start Row Row Ferry Service to and from Baina in Mormugao Constituency if so;
  - (i) the total area of land is provided for the said Project;
  - (ii) the period allowed to the said Contractor to complete the said project;
  - (iii) the estimated cost to be incurred by Government; and
  - (iv) total revenue the Government will generate from the said Project?

#### SHRI ISIDORE A. FERNANDES

# POLLEM CHECKPOST IN CANACONA

013A. \*WILL the Minister for Tourism be pleased to state:

- (a) whether the Government is aware that there is an entry point from Karnataka at Pollem checkpost in Canacona;
- (b) if so, whether the Government is aware that the entry point has no changing room, toilet, CCTVs, Tourist Information Centre, etc.;
- (c) if so, the action the Government intends to take in this regard; and
- (d) whether there was any proposal earlier and if so, the reasons for not taking up the proposal?

#### SHRI ISIDORE A. FERNANDES

# WORKS PROPOSED AND TENDERED IN CANACONA CONSTITUENCY

013B. \*WILL the Minister for Water Resources be pleased to state:

- (a) the number of works in progress in Canacona Taluka, furnish details Village-wise with cost of Tender, name of agency undertaking the work;
- (b) the works proposed and tendered in Canacona Constituency from 1-3-2017 till date;
- (c) whether due to lack of funds works have not been executed in Canacona Constituency;
- (d) if not, whether the Government is aware that around 10 works are pending with the Executive Engineer and Superintendent Engineer;
- (e) if so, the reasons for pendency of all the works to be tendered; and
- (f) the list of works pending with reasons therefor?

#### SHRI ISIDORE A. FERNANDES

# **SPORTS GROUNDS IN CANACONA CONSTITUENCY**

013C. \*WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) the work progress on sports grounds in Canacona Constituency with details of the ground, agency who was awarded the work, estimates prepared, the percentage of works completed after tender;
- (b) whether the walking track at Shruthal ground is as per the standard requirements or as per the specification/schedule in the Tender;
- (c) if so, the details thereof and if not, the reasons thereof;
- (d) whether the Government is aware that both the works at Shristhal and Devbag grounds are sub-standard; if so, the action taken thereof; and
- (e) if not, whether the Department inspected the works furnish details thereof?

#### SHRI RAVI S. NAIK

# RESTAURANTS, SHOPS, COUNTERS AND HOTEL ON LEASE

014A. \*WILL the Minister for Tourism be pleased to state:

- (a) the details of Restaurants, shops, Counters and Hotel given on Lease and License basis on rent with name and rent amount, date of agreement by Tourism Department/GTDC from 1-3-2014;
- (b) the details of renovation/repairs carried out by the Government alongwith nature of repair, cost of repair and name of the contractor/consultant; and

(c) the status of the Department/Corporation in regards to the canteen/hotel at Kavalem and Mangueshi?

#### SHRI RAVI S. NAIK

# TOTAL VOLUME OF WATER OF MHADEI RIVER BASIN

014B. \*WILL the Minister for Water Resources be pleased to state:

- (a) whether the Government has conducted any study or survey of total volume of water of Mhadei river basin;
- (b) if so, the total TMC feet of water that Mhadei holds;
- (c) if not, the reasons therefor;
- (d) the amount of TMC of fresh water available to the State through river Mhadei;
- (e) the capacity of Selaulim and Opa Reserves; and
- (f) the impact on the State if water from Mhadei Tributaries and bandaras are diverted?

#### SHRI LUIZINHO FALEIRO

# PLAY GROUND AT DAVORLIM

015A.\*WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) the details of the Davorlim Play Ground near the Panchayat House with details such as date of commencement, its progress, cost of work and name of agency; and
- (b) the time frame by which the work will be completed?

#### SHRI LUIZINHO FALEIRO

# STATUS OF VARIOUS WORKS CARRIED OUT UNDER CADA

015B. \*WILL the Minister for Water Resources be pleased to state:

- (a) the cost of creating the potential of irrigating one square meter of land under CADA with details of the following;
- (b) construction of field irrigation channels;
- (c) construction of filled drains;
- (d) adoption of warabandi system for distribution of water;

- (e) conjunctive use of surface and ground water;
- (f) extension training and demonstration Programmes to farmers;
- (g) all round development of areas pertaining to agriculture; and
- (h) Implementation of Participatory Irrigation Management?

#### SHRI FRANCISCO SILVEIRA

# **DEVELOPMENT OF FOOTBALL GROUND IN CURCA**

016A.\*WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) whether the Government plans to construct a football ground at Curca in Curca-Bambolim-Talaulim Panchayat in Survey No.115/6,7,8,9,10 in Curca Village in St.Andre Constituency;
- (b) whether the Government is aware that land needed for the football ground was in the process of acquisition in 2010-2011 for which a financial provision was made, and a cheque of Rs15,29,000/- dated 1/3/2014 was paid to the Sports Department to process the land acquisition;
- (c) the present status of the land that was to be acquired for the development of the ground;
- (d) whether the Government will pursue the matter to satisfy the youth of the Village; and
- (e) the time frame by when the Government will complete the process of land acquisition and commence the said work?

#### SHRI FRANCISCO SILVEIRA

# **AWARDS TO OUTSTANDING SPORTS PERSONS**

016B. \*WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) the number of outstanding Sportsmen from the State who have been offered Government jobs from 2014 till date;
- (b) the names of Sportsmen with their addresses and Department in which they are employed; and
- (c) the quota of jobs reserved for outstanding Sportsmen of the State with details thereof?

#### SHRI FRANCISCO SILVEIRA

#### **DEVELOPMENT OF BEACHES**

016C. \*WILL the Minister for Tourism be pleased to state:

- (a) whether with the change in CRZ, the Government plans to develop the beaches of St.Andre Constituency to attract both Domestic and foreign tourists;
- (b) whether the Government is aware that beaches of Siridao and Bambolim in St.Andre Constituency which are very popular with the locals lack basic facilities:
- (c) whether the Government has proposed to provide the basic amenities to the people /tourists visiting these beaches; and
- (d) whether the Government plans to organize entertainment/musical programmes on these beaches which are crowded during the summer season?

#### SHRI PRASAD GAONKAR

# DETAILS OF COST INCURRED ON VADDEM & VALKINI REHABILITATION SITES

017A \*WILL the Minister for Water Resources be pleased to state:

- (a) kindly furnish details of following in respect of Sanguem Constituency;
- (b) the amount of cost incurred on Vaddem and Valkini rehabilitation sites for last 10 years; and
- (c) whether there is any master plan module that can be worked out by Government to solve the issue permanently?

#### SHRI PRASAD GAONKAR

## **DESILTING OF SELAULIM RESERVIOR**

017B \*WILL the Minister for Water Resources be pleased to state:

- (a) the plan of the Government to disilt the Selaulim water reservoir;
- (b) the amount of reduction in storage capacity at present compared to the date of commissioning?

#### SHRI PRASAD GAONKAR

#### REHABILITATION COMMITTEE MEETING OF S.I.P.

017C \*WILL the Minister for Water Resources be pleased to state:

- (a) whether the Government has conducted meeting of Rehabilitation Committee;
- (b) if so, the details thereof; and
- (c) if not, the reasons thereof?

#### SHRI JOSE LUIS CARLOS ALMEIDA

#### FISHING BAN VIOLATIONS

018A.\*WILL the Minister for Fisheries be pleased to state:

- (a) the period during which fishing ban is enforced;
- (b) whether any fishing ban violations were recorded from 1<sup>st</sup> June 2018 till date;
- (c) if so, the details thereof;
- (d) whether any action has been initiated by the Government against these fishing ban violations, if so, details thereof; and
- (e) the steps taken/proposed to be taken to prevent such violations?

#### SHRI JOSE LUIS CARLOS ALMEIDA

# INFRASTRUCTURE FACILITIES AT VASCO FISHING JETTY

018B. \*WILL the Minister for Fisheries be pleased to state:

- (a) whether the Government has inspected the Vasco Fishing Jetty;
- (b) if so, whether the Government is aware of the hardship faced by the fishermen with regard to lack of infrastructure facilities like toilets for the crew, place for repair of nets, ice plant and other facilities; and
- (c) if so, the action the Government intends to initiate to provide facilities to the fisherman at the earliest?

ASSEMBLY HALL PORVORIM, GOA 2<sup>ND</sup> AUGUST, 2018 N. B. SUBHEDAR SECRETARY